

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 44/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Ecoplast Ltd.

V/s.

Syso Industries Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. S. S. ISRANI i/v S. D. ISRANI LAW CHAMBERS	ADV for APPLICANT		<i>Satyan</i>
2.			

ORDER

Learned Advocate Mr. S. D. Israni present for Operational creditor/ Applicant. None present for Respondent.

Proof of service of notice regarding date of hearing filed.

In spite of service of copy of petition and service of notice of date of hearing Respondent did not choose to appear.

Heard arguments of Learned Counsel for Applicant/ Operational Creditor.

Order reserved.

19/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.